

**NATIONAL COMPANY LAW TRIBUNAL  
JAIPUR BENCH**  
*(through web-based video conferencing platform)*

Item No. 104  
CP No. (IB)- 55/7/JPR/2020  
Under Section 7 of IBC, 2016

**In the matter of:**

**Sandeep Tripathi**

**...Financial Creditor**

**Versus**

**Hyper Techno Buildmart Pvt. Ltd. & Ors.**

**...Corporate Debtor**

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER  
HON'BLE MR. PRASANTA KUMAR MOHANTY, TECHNICAL MEMBER**

**Present Through Video Conferencing: -**

For the Financial Creditor : Asha Sharma, Proxy Counsel  
For the Corporate Debtor : Sandesh Khandelwal, Adv.

**ORDER**

Heard Ms. Asha Sharma, Proxy Counsel appearing on behalf of Mr. Deen Dayal Khandelwal, Adv. for the Petitioner / Financial Creditor who submits that the main arguing counsel (Mr. Deen Dayal Khandelwal) is not available today and seeks a short adjournment. Mr. Sandesh Khandelwal, Adv. appearing on behalf of the Respondent/ Corporate Debtor could not be connected properly due to some technical glitches in today's proceeding through VC. List the matter on 23.11.2022.



(Prasanta Kumar Mohanty)  
Technical Member



(Deep Chandra Joshi)  
Judicial Member

September 30, 2022

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